

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.01.2022

ORDER NO. 19 of 2022

Hon'ble President is pleased to partially modify the roster order no. 171 of 2021 for **CESTAT, Bangalore** from **07.02.2022** to **04.03.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 07.02.2022 to 18.02.2022	Mr. P. Anjani Kumar, Hon'ble Member (Technical) and Mr. P. Dinesha, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters
From 21.02.2022 to 04.03.2022	Mr. P. Dinesha, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai and Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar